

(b) 126 cases of such violations of the cease-fire line alleged by the Government of Pakistan were reported to the U.N. Observers' Team.

Only 16 incidents of this type were declared by the U.N. Observers as violation of the cease-fire line during 1951, 1952, 1953 and 1954.

**Shri Jethalal Joshi:** May I know if any protests have been lodged by us with Pakistan for disseminating such exaggerated lies and falsehoods? If so, what is the effect?

**Mr. Speaker:** Order, order. Was there any protest made?

**Shri Anil K. Chanda:** There is no question of a protest. They have lodged certain complaints with the U.N. Team. The complaints were investigated into and the U.N. Team came to certain decisions.

**Shri Jethalal Joshi:** May I know if the time is ripe to contemplate measures other than protest, but short of war, to meet these repelling and malignant lies of the Pakistan embo-diments of the resurrection of Goeb-bels the Great?

**Shri Bhagwat Jha Azad:** May I know whether this question refers to the raids either done or not done in the past? In August last there was a series of raids in the Jammu and Kashmir area from the Pakistan side culminating in injury to certain persons and cattle heads.

**Shri Anil K. Chanda:** There are raids and raids. Actually, if somebody from across the line comes into our territory even to cut grass, that also becomes a violation of the cease-fire line.

#### N.E.S. BLOCKS IN HYDERABAD

\*1328. **Shri Janardhan Reddy:** Will the Minister of Planning be pleased to state:

(a) the number of National Extension Service Blocks allotted to the Hyderabad State for 1954-55; and

(b) whether there is any proposal of allotting some more Blocks to that State in the near future?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) Ten Blocks.

(b) The idea is to take up the general question of making additional allotment to States early in 1955.

**Shri Janardhan Reddy:** Is it a fact that at first the Hyderabad State was allotted 14 blocks for 1954-55 but afterwards four were withdrawn out of them? If so, may I know the reason?

**Shri S. N. Mishra:** We are not aware of the fact that the hon. Member has been kind enough to give us just now, but we have made the allotment after considering all relevant factors, and the number is quite proper.

**Shri Janardhan Reddy:** In view of the fact that the Hyderabad State has been the most backward State in development works, is there any scope for allotting some more blocks to that State?

**The Minister of Planning and Irrigation and Power (Shri Nanda):** This point was recently examined. There is no disposition to deny the request of the Hyderabad Government for more blocks. The question is whether they are in a position to conduct the work on more blocks in their present condition in regard to trained personnel and other facilities, and it was considered that in their present condition they would not be able to handle more blocks.

#### BHAKRA-NANGAL EXPERT COMMITTEE

\*1330. **Shri Anandchand:** Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that an agreement has been reached in principle to transfer some area of Bilaspur to the Punjab in order to facilitate the execution and subsequent administration of the Bhakra-Nangal Project;

(b) which were the parties that participated in the discussion at which such an agreement was arrived at; and

(c) whether an Expert Committee has since been appointed for the purpose of determining this area?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) The Central Government and the Governments of the Punjab, PEPSU, Rajasthan, Himachal Pradesh, and Bilaspur (since merged in Himachal Pradesh).

(c) Yes, Sir.

**Shri Anandchand:** May I know whether the proposed transfer of the territory to the Punjab has been necessitated because of the union of Bilaspur and Himachal Pradesh and the abandonment by the Government of India of their decision of the 18th August, 1952, to establish a statutory authority or corporation for the Bhakra-Nangal Project?

**Shri Hathi:** It is not actually because of that, but the question was considered and having regard to the fact that the dam and other works are situated in that area, in the Himachal Pradesh, it was thought that some portion will have to be transferred. Actually what portion will be transferred will be decided by a committee appointed for the purpose.

**Shri Anandchand:** May I know whether Government propose to ascertain in a democratic manner, either through the expert committee or through a commission of enquiry, the wishes of the people living in this area proposed to be transferred to the Punjab?

**Shri Hathi:** In the first instance, the expert committee will examine what particular portion should be transferred.

**Shri Anandchand:** In view of the fact that the States of Bilaspur and Himachal Pradesh have since been united, may I know whether Govern-

ment propose to obtain the approval of the Legislative Assembly of the new State regarding the transfer of the proposed area from Himachal Pradesh to the Punjab?

**Shri Hathi:** Naturally, Sir. After this committee reports as to which area is to be transferred from which State to which other State, all necessary steps will be taken.

#### PURNIA PROJECT

\*1331. **Shri H. G. Vaishnav:** Will the Minister of Planning be pleased to state:

(a) whether the Government of Hyderabad have submitted a special Memorandum for inclusion of the "Purnia Project" in the First Five Year Plan;

(b) whether any reply has been given to the Hyderabad Government in the matter; and

• (c) if so, the nature of the reply sent?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) Yes, Sir.

(b) Yes Sir.

(c) The project has been examined by the Central Water and Power Commission and the results of their technical examination have been conveyed to the Government of Hyderabad for consideration. They have also been informed that the Project would be placed before the Technical Committee appointed for considering schemes for inclusion in the Second Five Year Plan.

**Shri H. G. Vaishnav:** May I know the difficulties in the inclusion of this project in the Second Five Year Plan by the Government?

**Shri Hathi:** The project had not been fully investigated, and even now the Central Water and Power Commission have suggested certain investigations.

**Shri H. G. Vaishnav:** May I know whether the Government are aware of